

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 277 of 1995

Monday, this the 8th day of July, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

1. M.R. Sulochana, wife of M.K. Gopalan, residing at Mookkappillil House, Eroor, Thripunithura, Ernakulam District, last employed as Gang Woman in the Office of the Permanent Way Inspector, Southern Railway, Aluva. .. Applicant

Versus

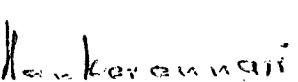
1. The Divisional Personnel Officer, Southern Railway, Trivandrum.
2. The General Manager, Southern Railway, Madras-3
3. The Railway Board, represented by its Secretary, New Delhi.
4. The Union of India represented by the Secretary, Ministry of Railways, New Delhi. .. Respondents

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Neither applicant nor her counsel is present. There is no representation either. Application is dismissed. No costs.

Dated the 8th July, 1996


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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